

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/6/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK & 3 ORS
UNDER SECTION : 47 -

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

	ARTC..R for [K. Manoj Menon]	Counsel for Applicant	ARTC..R
	Ravi Rajagopalan JM Level	R4 / Hospira	Ravi
	Edward James ib Gir Ananth Mangal.	Counsel for RP	

ORDER

Counsel for RP present. Counsel for Applicant present and filed a memo stating that they are withdrawing the present application. Counsel for R4 present and objected to the withdrawal of this CA. This Tribunal will decide this matter along with the Resolution Plan submitted by the RP along with other connected matters. Matter is adjourned. **Put up on 06.08.2018.**

sd/

(S VIJAYARAGHAVAN)
Member (Technical)

sd/

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)